

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 878 of 2011

[Arising out of Order-in-Original No. OIO-21-22-MP-2010 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

M/s Ravindra K Arya

Director, Laurel Apparels Pvt Ltd.,
Plot No. 216a, Kadodara Char Rasta,
Tal-palsana, Surat-Gujarat

.... Appellant

VERSUS

C.C.E. & S.T., Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

.... Respondent

APPEARANCE:

Shri Willingdon Christian (Advocate) for the Appellant

Shri Sameer Chitkara, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 09.07.2019

DATE OF DECISION:04.11.2019

The appeal is disposed of. For order, see order of date in Customs Appeal No. 295 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**